

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT
HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE
ANDHRA PRADESH**

SUB: SENIOR CIVIL JUDGES – Revised in-charge arrangements to the posts of Prl. & Addl. Senior Civil Judges, Karimnagar and Senior Civil Judge, Jagtial – Orders – Issued.

READ: 1. High Court's Proceedings Roc.No.3917/2014-B.Spl., dated 20.06.2014.
2. Letter Dis.No.4631/ADM/DCK/2014, dated 24.06.2014 from the Prl. District and Sessions Judge, Karimnagar.

ORDER ROC.No.3917/2014-B.SPL., DATED: 27.06.2014

In the circumstances stated by the Prl. District and Sessions Judge, Karimnagar, in his letter 2nd read above, the High Court is pleased to make the following revised in-charge arrangements:

Smt G.Bhavani Chandra, Additional Senior Civil Judge, Karimnagar, who was nominated to the training programme at Andhra Pradesh Judicial Academy, Secunderabad to participate in the XXIII Orientation Course for two weeks from 30.06.2014 to 11.07.2014 is hereby directed to handover charge of her post and also the post of Prl. Senior Civil Judge, Karimnagar and Senior Civil Judge, Jagityal, which posts she is holding in Full Additional Charge to the Senior Civil Judge, Peddapalli instead of Prl. Senior Civil Judge, Karimnagar and proceed to attend training programme.

- (i) The Senior Civil Judge, Peddapalli will be in Full Additional Charge of the posts of Additional Senior Civil Judge, Karimnagar, Prl. Senior Civil Judge, Karimnagar and Senior Civil Judge, Jagityal till the Principal Senior Civil Judge, Karimnagar assume charge after return from leave.
- (ii) The Principal Senior Civil Judge, Karimnagar after expiry of leave shall take charge of his post and also the posts of Additional Senior Civil Judge, Karimnagar and Senior Civil Judge, Jagityal from the Senior Civil Judge, Peddapalli, and will be in Full Additional Charge of the said posts during the remaining training period of Smt G.Bhavani Chandra.


REGISTRAR (VIGILANCE)

To

1. The Prl. District and Sessions Judge, Karimnagar.
2. The Prl. Senior Civil Judge, Karimnagar.
3. The Addl. Senior Civil Judge, Karimnagar.
4. The Senior Civil Judge, Peddapalli, Karimnagar District.
5. The Senior Civil Judge, Jagtial, Karimnagar District.
6. The District Treasury Officer, Karimnagar.
- Spare.